

been asked to workout details of cost savings as a result of development of the proposed National Waterway and the details of Physical works that could be take up with minimal expenditure

Trade Potentials in Gulf Countries

4883 KUMARI PUSHPA DEVI SINGH

Will the Minister of COMMERCE be pleased to state*

(a) whether there is a tremendous trade potential in the Gulf countries ,

(b) if so, the steps taken to establish trade with those countries , and

(c) the area in which the trade has already been established , country wise ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED) (a) Yes, Sir

(b) and (c) There is a continuing flow of trade between India and the Gulf countries. Trade with Iraq is, however subject to the economic sanctions imposed by the UN security council. Major items exported to other Gulf countries viz , Bahrain, Kuwait, Oman, Qatar, Saudi Arabia, UAE and Republic and Yeman, include engineering goods, fruits & Vegetable, processed foods, rice, tea, textiles, gems & jewellery , chemicals etc. Steps taken to increase trade and commercial cooperation with the Gulf countries include discussions at Govt to Govt level at the for of Joint Commissions. Committees, participation in trade fairs & exhibitions, encouragement to Indian companies to establish direct contacts with their counterparts organisations in these countries etc.

Warship Andaman

4884 SHRI SUKHENDU KHAN Will the minister of DEFENCE be pleased to

state

(a) whether the warship Andaman had fallen in accident on August 20, 1990,

(b) if so, the fate of the movable and immovable properties belonging to the official and non official employees of that ship ,

(c) number of persons present on board and the persons who lost their lives during accident ,

(d) whether the next of kin of all the officers and seamen drowned have since been provided with compensation or employment

(e) if so, the details thereof, and

(f) if not, the reasons thereof ?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR) (a) In Andaman apetya Class patrol vessel sank in the Bay of Bengal at 1405 hours on the 21st August, 1990

(b) Personal belongings of all the personnel on board were lost at sea along with the ship

(c) The ship had a complement of 11 officers and 121 sailors on board. 15 of them lost their lives.

(d) Yes Sir

(e) The next of kin of all the deceased personnel have been paid compensation which includes special Family Pension / Dependents Pension, Death Gratuity, Family Transfer and Luggage Allowance. Besides the above, payments from Non public Funds like the Indian Naval Benevolent Fund and the Naval Group Insurance scheme have also been made. Employment assistance has been sanctioned in four cases.

The Naval wives welfare Association have also been active in assisting the next of kin of the deceased personnel in finding appropriate employment

(f) Does not arise

Tribal Development Schemes of Spices Board

4885 SHRIMATI D K BHANDARI Will the Minister of COMMERCE be pleased to state

(a) whether the Spices Board have tribal Development Schemes also ,

(b) whether the large cardamom growers of Sikkim, of which more than 80% are tribals, have been benefited by such Tribal Development Schemes ,

(c) if so, details thereof , and

(d) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHED) (a) Yes, Sir

(b) Yes Sir

(c) The Spices Board is implementing a number of development schemes (both short term and long term) for helping tribal growers engaged in cardamom cultivation. The schemes include - (i) Extension support to farmers for imparting technical know how to farmers on all aspects of cultivation processing and marketing , (ii) Certified nurseries for making quality planting materials available to them for replantation & gap filling, (iii) Supply of plant protection equipments like sprayers and dusters for ensuring timely pests & disease control operations, (iv) Supply of agricultural implements at nominal costs, (v) Providing special incentives for replanting old and senile gardens,

(vi) Supporting community irrigation & curing facilities by extending financial assistance, (vii) Supporting construction of water storage devices like check dams, ponds and wells by extending financial support

(d) Does not arise

Export of Fish

4886 SHRI HARIBHAI PATEL Will the Minister of COMMERCE be pleased to state

(a) whether there is a great potential in export of fish from Gujarat particularly from Porbandar , and

(b) if so, the steps taken/proposed to be taken to boost export of fish from the state ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHED) (a) Yes, Sir

(b) There are at present 15 seafood processing plants in Gujarat of which 4 are engaged in production of value added products. A processing plant in the private sector with Japanese collaboration is being established to process exclusively the low value fish available in the state to produce value added products such as Surimi. MPEDA has also proposed to set up toxicological laboratory at Veraval to help the seafood trade in the region to export material free from toxic elements

Trade Protocols with RPA Countries

4887 SHRI MOHAN SINGH Will the Minister of COMMERCE be pleased to state

(a) the rupee payment area countries with which the Government have trade protocols for imports / exports on barter system or otherwise ,

(b) the norms / criteria laid down for imports / exports ,